

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 59 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2021

Name of the Company:

IDBI Bank Ltd  
V/s  
Doshion Pvt Ltd

Section:

7 of Insolvency and Bankruptcy Code, 2016

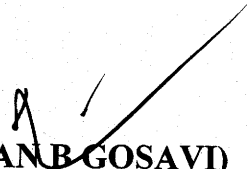
**ORDER**

Learned Counsel Mr. Akshat Khare appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata Shukla appeared for the Corporate Debtor.

The matter stands adjourned to 23.06.2021 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)